POST OFFER ADVERTISEMENT
COIMBATORE FLAVORS AND FRAGRANCES LIMITED
("CFFL" or "Target Company")

Regd. Office: 6 SRB Ponnuswamy Nagar, Saibaba Colony, Coimbatore 641 011
Telefax No.: (0422) 4386483, Email: cffl@gmail.com

Open Offer for Acquisition of 7,80,000 Equity Shares from Shareholders of M/s.Coimbatore Flavors and Fragrances Limited by Mr. P.B. Krishna Prasad (hereinafter referred to as Acquirer)

This Post Offer Advertisement is being issued by Vivro Financial Services Pvt. Ltd., on behalf of Mr. P.B. Krishna Prasad (Acquirer), in connection with the offer made by the Acquirer in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on December 07, 2012 in Financial Express, Jansatta and Makkal Kural newspapers.

1. Name of the Target Company : M/s. Coimbatore Flavors and Fragrances Limited
2. Name of the Acquirer(s) and PAC : Mr. P.B. Krishna Prasad
3. Name of the Manager to the Offer : Vivro Financial Services Pvt. Limited
4. Name of the Registrar to the Offer : Integrated Enterprises (India) Limited
5. Offer Details :
   a. Date of Opening of the Offer : February 12, 2013
   b. Date of Closure of the Offer : February 25, 2013
6. Date of Payment of Consideration : Wednesday March 07, 2013*
   * In terms of the Letter of Offer dated January 31, 2013, the last date by which all requirements including payment of consideration would be completed is March 11, 2013 .
7. Details of Acquisition :

Sl. No	Particulars	Proposed in the Offer Document		Actuals.	
7.1	Offer Price	Re. 1.50		Re. 1.50	
7.2	Aggregate number of shares tendered	7,80,000		36,600	
7.3	Aggregate number of shares accepted	7,80,000		36,600	
7.4	Size of the Offer (Number of shares multiplied By offer price per share)	Rs. 11,70,000 /-		Rs, 54,900/-	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements Number % of Fully Diluted Equity Share Capital	11,38,790 shares 37.96 %		11,38,790 shares 37.96 %	
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	7,80,000 shares 26.00 %		36,600 1.22%	
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer Number % of Fully Diluted Equity Share Capital	19,18,790 shares 63.96 %		1175390 39.18 %	
7.10	Pre & Post offer shareholding of the Public Number % of Fully Diluted Equity Share Capital	Pre-Offer 1861210 62.04	Post-Offer 1081210 36.04	Pre-Offer 1861210 62.04	Post-Offer 1824610 60.82

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulation, 2011
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, ASE, CSE, CSX and MSE and the registered office of the Target Company.

Issued by Manager to the Offer, on Behalf of the Acquirer

VIVRO

Vivro Financial Services Pvt. Ltd.
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Place: Coimbatore
Date:4-03-2013

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